



Punjab Government Gazette
EXTRAORDINARY
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CHANDIGARH, MONDAY, FEBRUARY 18, 2019
(MAGHA 29, 1940 SAKA)

PUNJAB VIDHAN SABHA SECRETARIAT

NOTIFICATION

The 18th February, 2019

No. 7-PLA-2019/6.-The Punjab Legislative Assembly (Salaries and Allowances of Members) Amendment Bill, 2019 is hereby published for general information under the proviso to rule 121 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly):-

Bill No.7-PLA-2019

**THE PUNJAB LEGISLATIVE ASSEMBLY (SALARIES AND
ALLOWANCES OF MEMBERS) AMENDMENT BILL, 2019**

A
BILL

further to amend the Punjab Legislative Assembly (Salaries and Allowances of Members) Act, 1942.

BE it enacted by the Legislature of the State of Punjab in the Seventieth Year of the Republic of India as follows:-

1. (1) This Act may be called the Punjab Legislative Assembly (Salaries and Allowances of Members) Amendment Act, 2019.

(2) It shall come into force on and with effect from the date of its publication in the Official Gazette.

(4840)

4841 PUNJAB GOVT. GAZ. (EXTRA), FEBRUARY 18, 2019
(MAGHA 29, 1940 SAKA)

Substitution of
section 3-AAA in
Punjab Act 4 of
1942.

2. In the Punjab Legislative Assembly (Salaries and Allowances of Members) Act, 1942, for section 3-AAA, the following section shall be substituted, namely:-

“3-AAA. All the Members shall declare their immovable properties in
Declaration of the month of January of every calendar year.”.
immovable
properties.

STATEMENT OF OBJECTS AND REASONS

As per Section 3-AAA of "The Punjab Legislative Assembly (Salaries and Allowances of Members) Act, 1942" there is a provision "All the Members shall declare their immovable properties on the first day of January of every calendar year". The above provision is to be replaced with "All the Members shall declare their immovable properties in the month of January of every calendar year.". Accordingly, the proposed amendment is required to be made in the relevant provision of the Act.

2. Hence, this Bill.

BRAHM MOHINDRA,
Minister for Parliamentary Affairs, Punjab.

Chandigarh
The 18th February, 2019

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SHASHI LAKHANPAL MISHRA
Secretary.